

## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: IND/2363/2017

NAME OF THE TRANSFEROR

: C.K. VIJAYAN

NAME OF THE TRANSFERRE

: VIJAYA HOSPITALITY & RESORTS LTD + 2

**UNDER SECTION** 

: 241/242

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

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RAMASUBRAMONIAM

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FOR PETITOWER

PA, PLO

2) Sri Varehini

For

V. HAHESH

For Respondente

**ORDER** 

Counsel for both the parties present. Counsel for Petitioner submitted that in another CP filed against the Petitioner, an order came to be passed by this Bench which has been challenged before the NCLAT and thereafter, in a SLP, the Apex Court has passed an order. He prayed for time to file a copy of the order by the next date of hearing. At request, time is enlarged. Put up on **03.08.2017** at **10.30** A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)